

# HIGH COURT OF CHHATTISGARH, BILASPUR

## NOTIFICATION

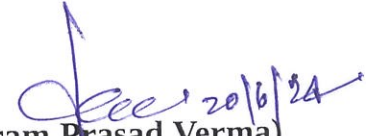
No. 9328 / Checker  
III -6-1/2007 (Pt.I)

Bilaspur, Dated 20<sup>th</sup> June, 2024

In exercise of the powers Conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973, the High Court of Chhattisgarh hereby confers the powers of Judicial Magistrate First Class upon the following Judicial Magistrate Second Class:-

Sl. No.	Name of the Judicial Magistrate Second Class	Present place of posting	Present Civil District
1	Smt. Richa Yadav, J.M.S.C., Korba	Korba	Korba
2	Ku. Madhuri Markam, J.M.S.C., Balod	Balod	Balod
3	Shri Hemant Raj Dhurve, J.M.S.C., Balod presently posted at Kartala.	Kartala	Korba
4	Smt. Neeharika Tiwari, J.M.S.C., Raipur	Raipur	Raipur

BY ORDER OF THE HIGH COURT

  
(Balram Prasad Verma)  
Registrar General

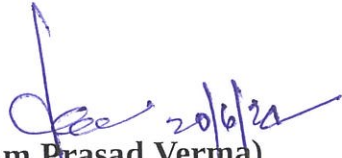
Endt. No. 9329 / Checker  
III -6-1/2007 (Pt.I)

Bilaspur, Dated 20<sup>th</sup> June, 2024

1. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
2. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
3. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*

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4. The Principal District and Sessions Judge, **Korba/Balod/Raipur** *for information and necessary action.*
5. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for information.*
6. The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E./ Confidential ), High Court of Chhattisgarh, Bilaspur, *for information.*
7. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
8. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
9. *The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.*
10. The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.
11. (1) Smt. Richa Yadav, J.M.S.C. Korba, (2) Ku. Madhuri Markam, J.M.S.C., Balod, (3) Shri Hemant Raj Dhurve, J.M.S.C., Balod presently posted at Kartala, (4) Smt. Neeharika Tiwari, J.M.S.C., Raipur *for information & necessary action.*
12. The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
13. Incharge, NIC, High Court of Chhattisgarh, Bilaspur *with a direction to upload this endorsement in the official web-site to this High Court.*

  
(Balram Prasad Verma)  
Registrar General